## **GOVERNMENT OF INDIA** MINISTRY OF CORPORATE AFFAIRS OFFICE OF OFFICIAL LIQUIDATOR ATTACHED TO THE HIGH COURT OF DELHI

8<sup>TH</sup> FLOOR, LOK NAYAK BHAWAN, KHAN MARKET, NEW DELHI Tel No. 24693315 / (Fax)24693314

No.OL/

Dated:

16th April, 2015

## NOTICE

In compliance of the order dated 26.02.2015 and subsequent order 16.04.2015 passed by the Hon'ble High Court of Delhi, the Official Liquidator invites applications from the willing and interested Advocates for empanelment of 03 (Three) "Drafting Counsels" in the Office of the Official Liquidator, attached to the High Court of Delhi.

The eligible Advocates/Counsels interested for empanelment as Drafting Counsel may submit their applications with complete Bio-data and experience as detailed below:

i. The advocate should be registered with the Bar Council of Delhi and having minimum experience of five years practice at the Bar.

The drafting counsels shall be paid a consolidated retainership fee of Rs.40,000/per month. A written test shall be conducted of the applicants to assess their drafting skill and knowledge about Commercial and Company Law.

The Hon'ble High Court vide its order dated 16.04.2015 passed in OLR 13/2015 has extended the last date of receipt of applications till 30.04.2015 upto 4-00 PM in the office of the Official Liquidator, Delhi. The applications received after the cut off/last date shall not be considered. The interested candidates may also submit their application through email: "ol.delhi@mca.gov.in". However, the candidates are also required to submit duly signed copy along with all documents as stated above.

OFFICIAL LIQUIDATOR

**DELHI HIGH COURT**